

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:815

ANSWERED ON:28.07.2005

AGREEMENT BETWEEN INDIA AND UK

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Air India has launched direct flights from Kolkata to London;
- (b) if so, the details thereof; and
- (c) the details of the agreement signed between India and UK for operation of flights from various locations in the country?

Answer

- MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a)and (b):- Air India is currently operating 3 services per week from Kolkata to London.

(c):- During the last round of government level talks between India and UK held on 12-13 April,2005, the capacity entitlement for the designated airlines of both side has been increased to 42 services/week on Delhi/Mumbai-London Heathrow route with effect from winter 2005. This will further go up to 49 services per week from summer 2006 and again to 56 services per week from winter 2006. Besides Mumbai and Delhi, the designated airlines of UK will also be entitled to operate on any other route between UK and India subject to a total capacity of 7 services per week to/from each airport in India with effect from winter 2005, except that in the case of Bangalore and Chennai only, the capacity limit will be increased to 14 services per week with effect from summer, 2006. All these services may be operated with 5th freedom rights to/from intermediate and beyond points. Reciprocally, from winter 2005, the designated airlines of India will be entitled to operate without capacity limit on any other route between India and UK.